

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 213 of 2019

IN THE MATTER OF:

M/s SRS Shipping Pvt. Ltd.

...Appellant

Versus

M/s Everup Battery India Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Aditya Sinha, Mr. Narandra Yadav and Ms. Ankita Panikkar, Advocates.

For Respondent: Ms. Uttara Babbar, Mr. P.K. Sabapathi and Ms. Bhavana Duhoon, Advocates.

O R D E R

31.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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